identified. These include cooperation "between the Central Banks of the two countries, co-operation in consul' tancy services and transfer of tech--nology, and establishment of joint institutional arrangements for promoting trade. In addition, specific items that could be traded between the" two countries were also discussed.

At the end of the visit of the Indian Delegation, a Memorandum of Understanding was signed between the two countries.

#### Dry Port at Delhi

## 136. SHRI NAND KISHORE BHATT:

### SHRI T. CHANDRASEKARA REDDY:

Will the Minister of COMMERCE be pleased to refer to the answer to Starred Question 404 given in the Rajya Sabha on the 23rd March, 1982 and state what progress has so far been made with regard to setting up of a dry port of container Depot in or around Delhi and at what stage the matter stands at present?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): The Inland Container Depot on pilot project basis at Pragati Maidan could not be commissioned mainly on account of nonfinalisation of a negotiable Combined 'Transport Document and related rules and conditions, to be issued by the Shipping lines in respect of export goods moving in containers from Inland Container Depot. Efforts are being made to find a solution to the pending issue in consultation with the Indian shipping lines, Banking Institutions and the concerned ministries. A few issues relating to Bombay Port also need to be sorted out. The pilot project can be commissioned only after these issues are finalised for which necessary efforts are being made.

# to Questions

### Review ot Impor Policy

### 137. SHRI KALYAN ROY: SHRI G. C. BHATTACHARYA: SHRI SANTOSH MITRA:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government's attention has been drawn to the statement of Shri Lakdawala, former Deputy Chairman Planning Commission as reported in the Economic Times dated August 27, 1982 that the present import policy of Government was responsible for recession;

(b) if so, what is Government's reaction thereto;

(c) whether Government's attention has also been drawn to the fact that a number of goods have been brought under OGL though in many cases indigenous capacities were available;

(d) whether many industries have made such complaints including public sector units and if so, what are the names of these industries, industrial associations and public sector units;

(e) what are the indigenous products and industrial units which have been hit by Government's liberal import policy in the last two years and details thereof; and

(f) what steps Government have taken or propose to take to halt this liberal import policy which is adversely affecting industrial production and employment in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Yes, Sir. According to the newspaper report referred to, Prof. D, T. Lakdawala made certain observations regarding import policy, while addressing at a symposium in Ahmedabad on 28 August, 1982. "